

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1133

Dated: 23/2/2016

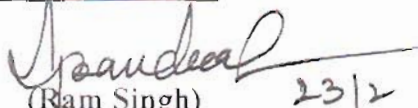
Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under object Head "Office Expenses", particularly for payment of wages of Daily Wagers for the current year 2015-16, as detailed below.

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

Rs. In lacs

S.No.	Name of the Court.	O.E (for daily wagers)
1.	Sub Judge, Kupwara.	36,000/-
2.	Munsiff, Magam.	4,500/-

By Order.


(Ram Singh) 23/2
Deputy Registrar(Acctts)

No: 39826-29/AC

Dt: 23/2/2016

Copy to the:-

1. Sub Judge, Kupwara.
2. Munsiff, Magam.
- 3-4 Try Officer, Kupwara/Magam.
.....for inf. and n/a
5. Order file


Deputy Registrar(Acctts) 23/2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1134

DATED:- 23/2/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

Rs. In lacs.

S.No.	Name of the Court.	Salary	POL	T.E.	Tele phone	Elect.
1.	Pr.D&S Judge, Jammu.	----	----	----	----	4.00
2.	Pr.D&S Judge, Srinagar.	----	----	----	----	2.00
3	Pr.D&S Judge, Kargil.	----	----	----	----	0.80
4	C.J.M. Kishtwar	----	----	0.25	----	----
5	C.J.M. Anantnag.	----	0.50	----	----	----
6.	City Judge, Srinagar.	----	0.15	----	----	----
7.	Spl.Mob.Mag,Rajouri (Under 13 th F.C.)	----	0.20	0.40	----	----
8.	Spl.Mob.Mag, Kathua (Under 13 th F.C)	----	0.20	0.15	----	----
9.	Spl.Mob.Mag, Anantnag (Under 13 th F.C.)	2.00	0.10	----	----	1.90
10	Munsiff, Jammu.	----	0.30	----	----	----
11	Munsiff, Gandoh.	----	0.20	0.40	----	----
12	Munsiff, Magam.	----	0.20	----	0.05	----
13	Munsiff, Sogam.	----	----	0.20	----	----
14	Munsiff, Shopian.	----	0.40	----	----	----
15	Munsiff, Tangdhar.	----	----	----	----	2.00
16	2 nd . Addl Munsiff, Jammu.	2.00	----	----	----	----
17	Addl.Mob.Mag,Doda (Under 13 th F.C)	----	0.30	0.20	----	----
18	Addl.Mob.Mag. Samba (Under 13 th F.C)	----	0.20	0.10	----	----
19	Addl.Mob.Mag.Ramban (Under 13 th F.C)	----	0.15	0.10	----	----
20	Addl.Mob.Mag. Reasi (Under 13 th F.C)	----	0.15	0.10	----	----
21	Addl.Mob.Mag. Kishtwar (Under 13 th F.C)	0.06	----	----	----	----
22	Electricity Mag. Jammu.	----	0.10	0.10	----	----

By order.

Ram Singh
(Ram Singh) 23/2

Deputy Registrar (Acctts)

No: 39836-65/AC Dated: 23/2/2016

Copy to the:

1-3	Pr. D&S Judge, Jammu/Srinagar/Kargil
4-5	C.J.M. Kishtwar/Anantnag.
6	City Judge, Srinagar.
7-9	Special Mobile Magistrate, Rajouri/Kathua/Aanantnag (Under 13 th F.C).
10.	Electricity M agistrte, Jammu.
11-15	Munsiff, Jammu/Gandoh/Magam/Sogam/Shopian/Tangdhar
16	Spl. Mob. Magistrate, Baramulla (Under 13 th F.C)
17	.2 nd . Addl. Munsiff, Srinagar.
18-22	Addl. Mob. Magistrate, Doda/Samba/Ramban/Reasi/Kishtwar (Under 13 th Finance Commission)
23	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
24	Try. Officer, Saddr Court Try, Srinagar.
25-37	Try Officer,Kargil/Kishtwar/Anantnag/Rajouri/Kathua/Gandoh/Magam/Shopian/Tangdhar/ Reasi/Kishtwar/Sogam/Samba/Doda For inbf. And n/a.
39	Order book.

Ram Singh
Deputy Registrar(Acctts)